NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.A No. 84/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES: M/s. Tech Mahindra Limited.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956/441 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ORDER CA No.84/621A-441/NCLT/MB/MAH/2017

f the parties, list this matter on 13.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

-Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)